

removing debris from the road. The State Government is not in a position to repair these roads and give compensation to the victims.

My submission to the Government of India and especially the Hon. Prime Minister is to grant maximum financial help to the State Government to take up repair work of roads in the State on war footing and also to give adequate compensation to the victims.

[English]

(xx) **Need to send a Central Team to Tirunelveli district of Tamil Nadu to suggest measures to remove salinity in ground water**

SHRI DHANUSKODI ATHITHAN (Tiruchendur). In my constituency, Tiruchendur, the ground-water has, over a period of some years, become saltish, particularly in the villages of Kuttam, Puthantharuvai, Thoppuvilai, Adhisayapuram Karisal, Komatikottai, Avaraikulam and Palavoor in Radhapuram taluk, Tirunelveli district. The Union Government should send a team to the district for survey and for suggesting remedial measures.

It is requested that urgent action may please be taken to remove salinity in the ground water in Radhapuram taluk, Tirunelveli district, Tamil Nadu.

MR. SPEAKER: Now we go over to item No. 15—Discussion under rule 193.

(Interruptions)

[Translation]

PROF. NIRMALA KUMARI SHAKTAWAT (Chittorgarh). Mr. Speaker, Sir, today is the last day. Please allow all the hon. Members who are interest to speak.

[English]

SHRI UTTAM RATHOD (Hingoli): Sir, I had also given notice for an item under Rule 377. (Interruptions)

MR. SPEAKER: They have not been approved. We have been much more than generous today.

(Interruptions)

12.04 hrs.

[English]

DISCUSSION UNDER RULE 193

Fourth, Fifth, Sixth Interim reports and Final Report of Kudal Commission of Inquiry set up to enquire into the affairs of Gandhi Peace foundations and connected organisations—contd

MR. SPEAKER: We will now take up further discussion on the Kudal Commission's reports, under rule 193.

Shri Aziz Qureshi.

[Translation]

SHRI AZIZ QURESHI (Satna): Mr. Speaker, Sir, I was trying to answer all the queries of my worthy colleague Shri Shahabuddin in the defence of the persons found guilty in the report of the Kudal Commission. Before I would say something about it, I would like to quote a news item published in the Indian Express dated November 17, 1977 regarding the then Prime Minister Shrimati Indira Gandhi. I quote.

[English]

"Before the Shah Commission, the Janata Government produced a Note dated 20 July 1976 of Smt. Indira Gandhi which